

Fourteenth Loksabha**Session : 5****Date : 26-07-2005****Participants :** [Patil Shri Shivraj V.](#), [Mahabir Prasad Shri](#), [Singh Dr. Akhilesh Prasad](#), [Singh Dr. Akhilesh Prasad](#), [Handique Shri Bijoy Krishna](#), [Selja Kumari](#)

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Title: Papers laid on the Table by members/Ministers.

12.04 hrs.**PAPERS LAID ON THE TABLE**

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 7th June 2005 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier Proclamation issued by him on the 4th March, 2005, in relation to the State of Goa, published in Notification No. G.S.R. 355 (E) in Gazette of India dated the 7th June 2005 under article 356 (3) of the Constitution.

(Placed in Library. See No. LT 2337/2005)

लघु उद्योग मंत्री तथा कृषि एवं ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं नेशनल स्मॉल इंडस्ट्रीज कार्पोरेशन लिमिटेड तथा लघु उद्योग मंत्रालय के बीच वर्ष 2005-2006 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 2338/2005)

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARI SELJA): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Housing and Urban Development Corporation Limited and the Ministry of Urban Development and Poverty Alleviation for the year 2004-2005.

(ii) Memorandum of Understanding between the Housing and Urban Development Corporation Limited and the Ministry of Urban Employment and Poverty Alleviation for the year 2005-2006.

(Placed in Library. See No. LT 2339/2005)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Building Development Board, Kavaratti, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Building Development Board, Kavaratti, for

the year 2003-2004.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library. See No. LT 2340/2005)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): I beg to lay on the Table a copy of the Citizenship (Amendment) Ordinance, 2005 (No. 2 of 2005) (Hindi and English versions) promulgated by the President on the 28th June 2005 under article 123 (2)(a) of the Constitution.

(Placed in Library. See No. LT 2341/2005)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH) : On behalf of Shri Kantilal Bhuria, I beg to lay on the Table a copy of the Veterinary Council of India (General) (Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. G.S.R. 242 (E) in Gazette of India dated the 21st April, 2005 under sub-section (3) of section 66 of the Indian Veterinary Council Act, 1984.

(Placed in Library. See No. LT 2342/2005)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table a copy of the Food Corporation of India (Staff) (2nd Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. EP-32(4)/2004 in Gazette of India dated the 27th May 2005 under sub-section (5) of section 45 of the Food Corporations Act, 1964.

(Placed in Library. See No. LT 2343/2005)
